## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 12/2017			
	_		
		Petitione	•

SECTION:

UNDER SECTION 391 & 394

Corporate Capital Services (INDIA) Pvt. Ltd.

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

IN THE MATTER OF:

For the Petitioner(s)

Ms. Nameeta, Advocate

For the ROC Delhi

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Mr. Manish Raj, Company Prosecutor

/RD (NR) Delhi

## ORDER

Learned counsel for the petitioner applies for some more time to comply with the order dated 10.08.2017.

List for further consideration on 05.10.2017.

(CHIEF JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet